

ØITEM NO.28

REGISTRAR COURT. 2 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4888/2014
SHIMLA Petitioner(s)

VERSUS

MANGEY RAM & ANR. Respondent(s)

Date : 22/08/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Deeptakirti Verma,Adv.

For Respondent(s)

Mr.Vibhu Tiwari,Adv.

Mr. Ravi Prakash Mehrotra,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Service of notice is complete on the respondent No.1, but no one has entered appearance on his behalf. The respondent No.3 has failed to file the counter affidavit within the period stipulated under the rules. The SLP is dismissed as withdrawn qua respondent No.2 vide order dated 13.05.16 of the Hon'ble Judge in Chambers. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

(M V RAMESH)

Registrar

SB